

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III (SINGLE BENCH)

1. C.A. 1045/2020

IN

C.P. 1016/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2022**

NAME OF THE PARTIES: Mrs. Anguri Agrawal & Ors

V/S.

M/s. Aaja Residency Pvt Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Since the single Bench Member is holding full additional charge of Court

No.5 apart from his court, the matter is adjourned to **10.10.2022**.

Sd/-

H. V. SUBBA RAO
Member (Judicial)

//RKS//